

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

53

Application 12 & 8 Ors./ (MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 08.08.2017

NAME OF THE PARTIES: M/s. Birla Shloka Edutech Ltd.

SECTION OF THE COMPANIES ACT: 73(4) of the Companies Act 1956.

S. No. NAME DESIGNATION SIGNATURE

ORDER

Application 12 & 8 Ors/73(4)/NCLT/MB/MAH/2017

On the application filed by the depositors under Section 73 (4), the Director of the Company having filed an Affidavit stating that it has paid all the 9 depositors to whom notice was sent by this Bench.

Accordingly, all these 9 applications filed by the depositors are disposed of recording full satisfaction against the claim made by the depositors herein.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)